



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

Hearing by Video Conferencing

M.A.Nos. 060/00570/2019 & 060/00571/2019 &

O.A.No. 060/00299/2019

Chandigarh, this the **6th July, 2021.**

HON'BLE SH. SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal,
Chandigarh Bench, Chandigarh)

HON'BLE SH. RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal,
Bangalore Bench, Bangalore)

1. S.C.Mukhija son of Sh. Vasudev, resident of House No.1181/A, Sector 41-B, Chandigarh, at present posted as Senior Audit Officer (Group B Gazetted) in the office of Principal Director of Audit Central, Sector 17, Chandigarh (parent office is Principal Accountant General (Audit) Haryana Plot No.4-5, Sector 33-B, Dakshin Marg, Chandigarh-160020).
2. Satbir Singh Malik son of Sh. Sultan Singh, resident of House No.2151-A, Sector 42-C, Chandigarh, at present posted as Senior Audit Officer (Group B Gazetted) in the office of Principal Accountant General(Audit) Haryana, Plot No.4-5, Sector 33-B, Dakshin Mrg, Chandigarh-160020.

.....Applicants

(BY ADVOCATE: Mr. Sumit Sangwan).

Versus

1. Comptroller & Audit General of India, 9 Deen Dayal Upadhyay Marg, New Delhi-110124.
2. Principal Accountant General (Audit) Haryana, Plot NO.4-5, Sector 33-B, Dakshin Marg, Chandigarh-160020.
3. Senior Dy. Accountant General (Admn) office of Principal Accountant General (Audit) Haryana, Plot No.4-5, Sector 33-B, Dakshin Marg, Chandgiarh-160020.

BY ADVOCATE: Mr. I.S.Sidhu

.. Respondents

O R D E R(Oral)

HON'BLE MR. SURESH KUMAR MONGA, MEMBER(J).



After arguing the matter for some time, learned counsel for the applicants wishes to withdraw the present Original Application, with liberty to file a fresh one with better particulars.

2. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid. MA Nos. 570/2019 & 571/2019 also stand disposed of.

RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

KKS